COURT NO. 16

HON'BLE MR.JUSTICE DHARMESH SHARMA

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AT 02:15 P.M.

1. W.P.(C) 6991/2024, CM APPL. 29092/2024, CM APPL. 46443/2024, CM APPL. 46467/2024 & CM APPL. 72372/2024

STATE BANK OF INDIA

.....Petitioner

Through: Mr. Ankur Mittal, Mr. Abhay Gupta and Ms. Muskan Jain, Advs.

versus

M/S. P. P. JEWELLERS PRIVATE LIMITEDRespondents

Through: Mr. Sanjeev Bhandari, Mr. Ravi Data, Mr. Rajesh Sharma, Advs. Ms. Jyoti Taneja, Mr. Shantanu Sharma, Mr. Moksh Tyagi and Ms. Reny Chauhan, Advs. for Intervenors.

2. W.P.(C) 7017/2024, CM APPL. 29207/2024, CM APPL. 46453/2024, CM APPL. 46461/2024 & CM APPL. 72386/2024

STATE BANK OF INDIA

.....Petitioner

Through: Mr. Ankur Mittal, Mr. Abhay Gupta and Ms. Muskan Jain, Advs.

versus

M/S PP JEWELLERS PRIVATE LIMITED.

....Responden

Through: Mr. Sanjeev Bhandari, Mr. Ravi Data, Mr. Rajesh Sharma, Advs. Ms. Jyoti Taneja, Mr. Shantanu Sharma, Mr. Moksh Tyagi and Ms. Reny Chauhan, Advs. for Intervenors.

COURT NO. 44 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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	CASE NUMBER	PARTY NAME	ADVOCATE NAME			
FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.						
1.	ARB. A. (COMM.)- 55/2023 I.A. 25113/2023 I.A. 25114/2023 I.A. 3993/2024	BENTWOOD SEATING SYSTEM P LTD V/s AIRPORT AUTHORITY OF INDIA & ANR.	S.D. SINGH, KAMLA PRASAD, MEENU SINGH, SIDDHARTH SINGH, DIGVIJAY RAI, CHETNA RAI, ARCHIT MISHRA, RAGHIB ALI KHAN, GAGAN KOCHAR			

COURT NO. 45 HON'BLE MR. JUSTICE AMIT BANSAL

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME				
FOR PRONOUNCEMENT OF JUDGMENT AT 10:30 A.M.							
1.	•	JOHNSON & JOHNSON V/s PRITAMDAS ARORA T/A M/S MEDSERVE & ANR	NANCY ROY, RAGHAV MALIK, PRAKIRTI VARSHNEY, PRASHANT				
2.	I.A. 13953/2022 In CS(COMM)- 598/2022	JANGEER SINGH TRADING AS JANGEER SINGH KABULSHAH AGRICULTURE WORKS V/s YOGESH JANGID TRADING AS JANGID AGRO ENGINEERING & ANR.	VIKAS KHERA, ROHIT, YASH SHARMA, J. SAI DEEPAK, RAHAV NAGAR, RISHAB NAGAR, AVINASH SHARMA				

Concluded
BY ORDER
REGISTRAR ORIGINAL